

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH, KOLKATA

LIBRARY

M.A./350/840/2019

Dated: 22.01.2021

O.A./350/520/2019



**Coram : Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. N. Chatterjee, Administrative Member**

DOORDARSHAN

Versus

BINAY DAS

For the applicant : None

For the respondents : None

O R D E R (Oral)

Per : Bidisha Banerjee, Judicial Member

None appeared on behalf of the parties for long, and even today despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. As such, the OA and MA are dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.


(Dr. N. Chatterjee)
Administrative Member


(Bidisha Banerjee)
Judicial Member

drh